

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 740 OF 2024

KARAN SINGH

.....Applicant

VS

STATE OF PUNJAB AND Ors.

....Respondents

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| 1.      | Short Affidavit by way of affidavit of Rajinder Pal Goyal, Executive Engineer, Department of Mines and Geology for and on behalf of Respondent No 1 to 4 in compliance of order dated 24.04.25 passed by this Hon'ble Tribunal. | 1-5   |
| 2.      | <b>Annexure -A</b><br>The details of registration of FIRs   | 6-16  |
| 3.      | <b>Annexure -B</b><br>The details of recovery amount  | 17-20 |
| 4.      | <b>Annexure -C</b><br>Copies of suspension notices.   | 21-29 |

Submitted By:

Place: Pathankot

  
 (Rajinder Pal Goyal)

Date: 28.08.2025

Executive Engineer/Pathankot  
 Department of Mines and Geology,  
 Chandigarh

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 740 OF 2024**

KARAN SINGH

.....Applicant

VS

STATE OF PUNJAB AND Ors.

....Respondents

**SHORT AFFIDAVIT ON BEHALF OF RESPONDENTS NO. 1 to**

**4**

I, Rajinder Pal Goyal, Executive Engineer, Pathankot, Department of Mines and Geology, Punjab, do hereby solemnly affirm and declare as under:

1. That the present Original Application is pending adjudication before this Hon'ble Tribunal and is now listed for hearing on 13.10.2025.
2. That this Hon'ble Tribunal, while hearing the matter on 24.04.2025, passed the following order, the operative part of which is reproduced herein for reference:

*"1. Learned AAG for the State of Punjab submits that the earlier reply was filed in September 2024 and thereafter certain action has been taken by the State Authorities and,*



28 AUG 2025

*Reaya*

therefore, he has prayed for two weeks' time to file additional reply on record.

2. Rejoinder, if any, be filed within two weeks thereafter."

3. That the present affidavit is being filed on behalf of the Respondents for the limited purpose of bringing on record subsequent developments and additional actions undertaken by the Department of Mines and Geology, Punjab, in furtherance of its commitment to regulate mining operations and ensure environmental compliance.

4. That the respondents had earlier filed their reply dated 11.09.2024. However, as further developments have taken place since then, the Respondents respectfully seek the indulgence of this Hon'ble Tribunal to place the same on record.

5. That the Respondents have undertaken substantial enforcement measures to curb illegal mining activities. These include registration of 90 FIRs since 01.01.2023 in District Pathankot and Gurdaspur. Any instances of illegal excavation of minor mineral are being dealt with promptly

under Section 21 of the Mines and Minerals (Development

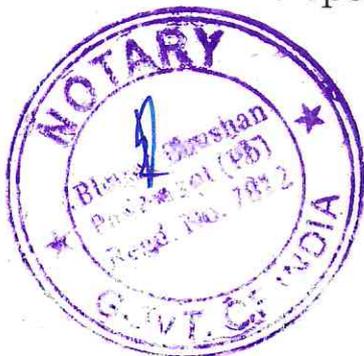


28 AUG 2025

*Receve*

and Regulation) Act, 1957. The details of registration of FIRs are annexed herewith as **Annexure -A.**

6. Further, during 01.01.2023 to 30.05.2025, a total of 405 challans under Rules 74 and 75 of PMMR-2013 have been issued and a recovery of ₹5,88,28,998/- has been made from vehicle owners violating the said rules. The details of recovery amount are annexed herewith as **Annexure -B.**
7. Further, registration of nine (09) crusher units in Pathankot and Gurdaspur districts was suspended for non-compliance with the Crusher Policy, 2023. Copies of suspension notices are annexed as **Annexure -C.**
8. That action continues to be taken against erring crusher units and all efforts are being made to ensure strict adherence to applicable laws, rules, and environmental norms.
9. That the above actions reflect the bona fide and continuous efforts of the State Government to combat illegal mining, promote sustainable operations, and enforce accountability.



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28 AUG 2025

10. That the Respondents respectfully submit that these developments may be kindly taken on record in the interest of justice.

### PRAYER

In view of the above, it is most respectfully prayed that this Hon'ble Tribunal may graciously be pleased to:

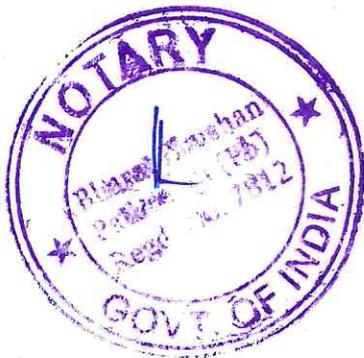
- a) Take on record the additional facts and enforcement actions detailed herein;
- b) Pass such other or further orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the case.

Place: Pathankot

  
(Rajinder Pal Goyal)

Date: 28.08.2025

Executive Engineer/Pathankot  
Department of Mines and Geology,  
WRD, Punjab



28 AUG 2025

**VERIFICATION**

Verified that the contents of the above affidavit are true and correct to my knowledge and belief based on official records. No part of it is false and nothing material has been concealed therefrom.

Place: Pathankot

*Rajinder*  
(Rajinder Pal Goyal)

Date: *28.08.2025*

Executive Engineer/Pathankot  
Department of Mines and Geology,  
WRD, Punjab



**ATTESTED**  
*Rajinder*  
BHARAT BHUSHAN NOTARY  
PATHANKOT (PB.)

This Document/Affidavit Entered  
at Notary Regd. Sr. No. *28847*  
Page *308* Dated *28.8.2025*

*8 AUG 2025*

| <b>ANNEXURE - A</b>  |                                     |                   |             |   |   |
|--|-------------------------------------|-------------------|-------------|---|---|
| <b>PATHANKOT DISTT. FIR'S FROM PERIOD (01.01.2023 to 31.05.2025)</b> |                                     |                   |             |   |   |
| <b>S.No.</b>   | <b>Police Station</b>               | <b>FIR Number</b> | <b>Date</b> | <b>Name Against FIR</b>                               | <b>Number of Vehicles impounded</b>               |
| 1  | Sadar Thana, Pathankot              | 34                | 03-10-23    | Kashmir Singh & 06 other persons                      | 04 No. Vehicles                                   |
| 2  | Division No. 2, Pathankot           | 158               | 07-09-23    | Satnam Singh & 02 others                              | 03 No. Vehicles                                   |
| 3  | -                                   | 47                | 08-03-23    | Bachitar Singh & Amandeep Singh                       | -   |
| 4  | Taragarh Thana, Pathankot           | 47                | 08-03-23    | Bachitar Singh & Amandeep Singh                       | PB06AZ7175  |
| 5  | Narot Jaimal Singh Thana, Pathankot | 35                | 08-07-23    | Dashmesh Stone Crusher, Village Muradpur (Datial)     | -   |
| 6  | Narot Jaimal Singh, Pathankot       | 34                | 29-07-2023  | Sunil Kumar   | Sawraj 735 FE & Sawraj 855 FE                     |
| 7  | Taragarh, Pathankot                 | 28                | 05-10-23    | Surinder Singh, Roop Singh, Aman & 01 No Unknown      | 01 No JCB Machine and 03 Trolliies                |
| 8  | Taragarh, Pathankot                 | 41                | 07-12-23    | Vinod Kumar, Harjit Singh Walia & Satpal              | 01 No Poklane Machine & 01 No Tipper PB06L3077    |
| 9  | Narot Jaimal Singh, Pathankot       | 28                | 06-12-23    | Sarabjeet Singh uraf Saaba, Mintu Kumar, Rajesh Kumar | 01 No Pokelane Machine & 01 No. Tipper PB06AW5963 |
| 10   | Narot Jaimal Singh, Pathankot       | 27                | 06-07-23    | Som Raj & Kuldeep Singh                               | 01 No Pokelane Machine & 01 No Tipper PB06AY8193  |
| 11   | Narot Jaimal Singh, Pathankot       | 2                 | 01-05-23    | Lucky   | Sawrah 855 FE                                     |

*Attested*  
 Sub Division Officer - cum  
 Assistant District Mining Officer  
 Chakki Sub Division Pathankot.

|    |                               |     |            |   |   |
|----|-------------------------------|-----|------------|---|---|
| 12 | Narot Jaimal Singh, Pathankot | 5   | 01-09-23   | Mintu Kumar, Ajay Kumar, Gulshan Singh, Balwinder Singh, Ani Kumar, Kulwant Singh, Darshan Singh, Rohit Singh, Dhani Lal Kumar, Sarabjit Singh Uraf Saaba | 06 Tipper and 01 Pokelane Machine                         |
| 13 | Taragarh, Pathankot           | 18  | 19-03-2023 | Manoj Kumar, Harjeet Singh, Raj Kumar, Sanwar Singh & amp; Chandan  | 03 No. Excavator  |
| 14 | Sujanpur Thana, Pathankot     | 40  | 03-12-23   | Amit Sharma and 02 unknown persons  | Heavy Truck and Pokelane Machine                          |
| 15 | Sujanpur Thana, Pathankot     | 62  | 28-05-2023 | 04 No Unknown Persons   | PB02DR9331, PB02DR9431 and one Pokelane Machine           |
| 16 | SUJANPUR                      | 111 | 14-09-2023 | MS ASIAN STONE CRUSHER VILLAGE BEHRIAN BAJURAG  | N/A   |
| 17 | NAROT JAIMAL SINGH            | 45  | 09-01-23   | M/S FAITH STONE CRUSHING CO. VILLAGE SIUNTI   | NKJ22CLMTNKA00451 (POCLAIN MACHINE) AND PB06AY8568 TIPPER |
| 18 | TARAGARH                      | 55  | 09-07-23   | M/S DOCTOR DA CRUSHER VILLAGE MAIRA KALAN   | NC03D00267 (POCLAIN MACHINE) AND PB03N9262 TIPPER         |
| 19 | TARAGARH                      | 59  | 09-10-23   | M/S TREHAN STONE CRUSHER VILLAGE JASWAN   | N635D01027 (POCLAIN MACHINE) AND PB06AZ4153 TIPPER        |
| 20 | Sujanpur Thana, Pathankot     | 111 | 14-09-2023 | Malkit Singh Owner of M/S Asian Stone Crusher Village Behrian Bajurag   | Nil   |

*Abhishek*  
 Sub Division Officer-cum  
 Assistant District Mining Officer  
 Chakki Sub Division Pathankot.

|    |   |     |            |   |   |
|----|---|-----|------------|---|---|
| 21 | Thana Narot<br>Jaimal Singh,<br>Pathankot | 58  | 21-10-2023 | Barkat Ali S/o<br>Rahim and Sanam<br>Mahajan S/o Satish<br>Mahajan  | Sonalika DL-750, E-No<br>4100EL83G747100F16         |
| 22 |   | 70  | 16-11-2023 | 1. Harpreet Singh<br>S/o Rattan Singh 2.<br>Owner Gursharan<br>Singh R/o Ravi<br>Stone Crusher  |   |
| 23 | Taragarh                                  | 70  | 16-11-2023 | 1. Harpreet Singh<br>s/o Rattan Singh 2.<br>Owner Grusharan<br>Singh R/o Ravi<br>Stone Cursher, Kiri<br>Khurad, PTK   | Hydraulic Excavator EX<br>210 LC Super              |
| 24 | Nangal Bhoor                              | 42  | 26-11-2023 | 1. Om Raj 2. Maskin<br>3. Shantnu 4.<br>Ghoma 5: Gulshan<br>6. Sukhwinder<br>Singh Owner<br>Dasmesh Stone<br>Crusher 7. Suresh<br>Katal Owner Shiv<br>Shakti Stone<br>Crusher | 5 No Tractor Trolly                                 |
| 25 | NAROT JAIMAL<br>SINGH                     | 70  | 12-09-23   | 1. Mukesh Kumar 2.<br>Jeevan Lal 3.<br>Munshi Fateh Stone<br>Cursher 4. Owner<br>Fateh Stone<br>Crusher   | 1 Tipper, 1 Pokelane                                |
| 26 | Narot Jaimal<br>Singh                     | 67  | 28-11-2023 | 1. Farman Ali 2.<br>Imam Husayn   | JK06B2994 AND<br>JK08B6181 (2 NO<br>TRACTOR TROLLY) |
| 27 | TARAGARH                                  | 79  | 12-08-23   | 1. OWNER<br>RAMANDEEP<br>SINGH R/O R.S.<br>STONE CURSHER<br>2. SURINDER<br>KUMAR 3. SHAM<br>LAL   | 02 NO. TIPPER AND 03<br>NO. POCLAIN MACHINE         |
| 28 | SHAHPURKAN<br>DI                          | 109 | 12-03-23   | SAIF ALI  | 1 NO. TIPPER, TIPPRI                                |

*Atk*  
Sub Division Officer-cum  
Assistant District Mining Officer  
Chakki Sub-Division Pathankot.

|    |                       |    |            |   |  |
|----|-----------------------|----|------------|---|--|
| 29 | NANGAL BHOOR          | 43 | 12-03-23   | 1. TARSEM SINGH<br>2. SURJIT SINGH 3.<br>MADDU KARMALI<br>4. JAGDEV SINGH<br>5. SARABJEET 6.<br>GURTEGH SINGH | 04 HEAVY TRUCK 01 JCB  |
| 30 | TARAGARH              | 88 | 29-12-2023 | JOGINDER PAL,<br>SURJIT SINGH AND<br>02 NO UNKNOWN<br>PERSONS   | HEAVY TRUCK WITHOUT<br>NUMBER & MOBILE<br>LOADER/ EXCAVATOR/<br>BULLDOZER                  |
| 31 | TARAGARH              | 84 | 17-12-2023 | RAJAT SHARMA<br>AND 02 UNKNOWN<br>PERSONS   | 01 TIPPER PB06AY8245<br>& 01 POKELANE<br>MACHINE (SR. NO.<br>YQ15B6760)                    |
| 32 | SHAHPUR<br>KANDI      | 9  | 18-01-2024 | ACHAL SINGH AND<br>UNKNOWN  |  |
| 33 | TARAGARH              | 8  | 29-01-2024 | BALDEV SINGH,<br>RAMESH SINGH<br>AND 4 UNKNOWN<br>PERSONS   | 1 TIPPER CAB NO.<br>PS518TY320984, TIPPER<br>PB06AK2395 AND ONE<br>WITHOUT NUMBER<br>PLATE |
| 34 | NAROT JAIMAL<br>SINGH | 10 | 14-02-2024 | GURPREET SINGH,<br>LOVEREET SINGH,<br>MAJOR SINGH AND<br>LAKHVIR SINGH  | 03 NO TRACTOR AND 1<br>MOBILE LOADER/<br>EXCAVATOR/<br>BULLDOZER                           |

*f attested*  
Sub Division Officer-cum  
Assistant District Mining Officer  
Chakki Sub Division Pathankot.

|    |                    |                     |            |  |   |
|----|--------------------|---------------------|------------|--|---|
| 35 | TARAGARH           | 16                  | 21-02-2024 | SARABJIT SINGH,<br>RAJINDER SINGH,<br>SUNIL KUMAR,<br>MINTU KUMAR,<br>SATINDER SINGH,<br>RASHPAL SINGH,<br>GOURAV SINGH,<br>AMIT PAL AND<br>BALKAR SINGH | 02 NO HEAVY TRUCK<br>WITHOUT NUMBER<br>PLATE AND MOBILE<br>LOADER/ EXCAVATOR/<br>BULLDOZER              |
| 36 | Sujanpur           | 18                  | 03-02-24   | Jaipal, Vishal<br>Mahajan And<br>Sansar  | One poclane machine and<br>one Tipper without<br>number   |
| 37 | Nangal Bhoor       | 0006/14/Q<br>2/2024 | 14-02-2024 | Sanisher Singh S/o<br>Dolat Ram and<br>Vikramjeet Singh<br>S/o Gian Singh  | 1 Tipper (PB-35Z-6173)<br>And 1 Poclane Machine<br>(Kobelco) SK210HDL-<br>8YQ12-B2910                   |
| 38 | Nangal Bhoor       | 9                   | 03-02-24   | Kamal , Jarnail<br>Singh, Joginder<br>Singh, Jagdeep Raj   | 1 Tipper (PB06AV6953)<br>& 1 Tipper<br>(AT44885613K32622) And<br>1 JCB Machine<br>(HAR4DX34K03298040)   |
| 39 | Sadar<br>Pathankot | 26                  | 15-03-2024 | Sunil Kumar S/o<br>Karam Singh,<br>Sukhdev Singh S/o<br>Joginder pal   | 1 Tractor & Trolley<br>(PB35H5105) And 1 JCB<br>Machine (PB06BD5390,<br>Engine No<br>RAJ3DX54T03188062) |
| 40 | TARAGARH           | 24                  | 29-03-2024 | VIKRAM SINGH,<br>HARPREET AND<br>UNKNOWN   | 1 NO. TIPPER NO.<br>PB06AU5195 AND 1 NO<br>CHAIN EXCAVATOR<br>YELLOW COLOUR                             |

*Adhesh*  
Sub Division Officer-cum  
Assistant District Mining Officer  
Chakki Sub Division Pathankot

|    |                       |   |            |  |  |
|----|-----------------------|---|------------|--|--|
| 41 | TARAGARH              | 0029<br>DATED 9-4-<br>2024                            | 04-09-24   | GOBIND SINGH<br>MIANI, RAVINDER<br>KUMAR, MOHAN<br>SINGH AND<br>KULWINDER<br>KUMAR                         | 08 NO VEHICLES   |
| 42 | SHAHPURKAN<br>DI      | 0029 dated<br>29.03.2024<br>Thana<br>SHAHPURK<br>ANDI | 29-03-2024 | NARESH SINGH,<br>RAKESH SINGH<br>AND REEMA   | N/A  |
| 43 | NANGAL<br>BHOOR       | 0017<br>DATED<br>08.04.2024                           | 04-08-24   | SHIVA STONE<br>CRUHSER   | 1. JCB<br>HAR4DXSDTP1416063 2.<br>TPPER PB35Z1746        |
| 44 | NANGAL<br>BHOOR       | N/A   | 31-01-2024 | PANKAJ SALARIA   | PB06BE4539   |
| 45 | SUJANPUR              | 0045 dated<br>17.04.2024<br>Thana<br>Sujanpur         | 17-04-2024 | ABHISHEK NANDA,<br>JARNAIL SINGH,<br>KARTAR SINGH,<br>GOBIND SINGH,<br>SURJIT SINGH<br>& POCKLEN<br>DRIVER | POCKLEN :- KOBELCO<br>SK220XDLC-10 SR. NO.<br>YQ15512072 |
| 46 | SUJANPUR              | 0046 dated<br>17.04.2024<br>Thana<br>Sujapur          | 17-04-2024 | PREM KUMAR,<br>ALWINDER SINGH<br>RANDHAWA, ANIL<br>KUMAR, GURDEV<br>SINGH &<br>POCKLEN DRIVER              | POCKLEN - TATA<br>HITACHI EX 200 S<br>S200-52167 (111)   |
| 47 | NAROT JAIMAL<br>SINGH | 22  | 23-04-2024 | 02 UNKNOWN<br>PERSONS  | TRACTOR PB06V4936  |
| 48 | NAROT JAIMAL<br>SINGH | 29  | 29-05-2024 | 03 UNKNOWN<br>PERSONS  | 01 NO. POCKLANE AND<br>01 NO TIPPER                      |

*Attended*  
Sub Division Officer-cum  
Assistant District Mining Officer  
Chakki Sub Division Pathankot.

|    |                                   |                     |            |   |  |
|----|-----------------------------------|---------------------|------------|---|--|
| 49 | NAROT JAIMAL SINGH                | 30                  | 30-05-2024 | OWNER OF M/S JAI SHREE RAM STONE CRUHSER, VILLAGE SIUNTI AND 02 UNKNOWN PERSONS | 01 NO POKELANE                                       |
| 50 | NAROT JAIMAL SINGH                | 0034 dt. 23.06.2024 | 23-06-2024 | OWNER OF GURU MEHAR STONE CURSHER AKHWARA AND 06 UNKNOWN PERSONS                | 4 TIPPER & 01 JCB                                    |
| 51 | THANA NAROT JAIMAL SINGH          | 39 dated 08.07.2024 | 07-08-24   | ARUN KUMAR, SARWAN KUMAR; DALVIR SINGH & OWNER OF KALGIDHAR STONE CRUHSER       | 02 NO. TIPPER PB03BF1281 & PB03BE9081                |
| 52 | Sujanpur                          | 78 dated 04.07.2024 | 07-04-24   | UNKNOWN   | NIL  |
| 53 | TARAGARH                          | 64                  | 17-07-2024 | UNKNOWN   | N/A  |
| 54 | TARAGARH                          | N/A                 | 21-04-2024 | HARDEEP SINGH S/O TARSEM SINGH  | PB05AN5542   |
| 55 | SHO, MAMOON CANTT (SHAHPUR KANDI) | 1                   | 21-08-2024 | UNKNOWN   | 05 NO. TRACTOR-TROLLEY, 01 NO. TIPPER AND 01 NO. JCB |

*Attended*  
 Sub Division Officer-cum  
 Assistant District Mining Officer  
 Chakki Sub Division Pathankot.

|    |                       |                              |            |   |  |
|----|-----------------------|------------------------------|------------|---|--|
| 56 | NAROT JAIMAL SINGH    | 44                           | 09-03-24   | M/S GROVER<br>STONE CRUSHER<br>VILLAGE SIUNTI               | 02 NO. JCB (1) MODEL<br>SK210HDL-8, SERIAL<br>NO. : YQ12-B2942,<br>COLOUR GREEN MAKE<br>KABELCO (2) MODEL<br>EXZ00LC, SR NO. 201-<br>11405 COLOUR ORANGE<br>MAKE TATA HITACHI.<br>& 02 No. TIPPER (1)<br>PB35Q9497 MAKE TATA<br>(2) CH. NO.<br>MAT448137F3J18121 |
| 57 | NANGAL<br>BHOOR       | 45                           | 09-04-24   | M/S GURU JI<br>STONE CRUSHER<br>VILLAGE KOHLIAN             | 2 NO. TIPPER<br>PB02ES4723 & CH<br>PB02ES4725 & CH<br>CHASIS NO.<br>HAR4DX4VO3298155   |
| 58 | NAROT JAIMAL<br>SINGH | 46                           | 09-06-24   | M/S ASHOK GRIT<br>UDYOG CRUSHER<br>VILLAGE SIUNTI           | 1 NO. TIPPER NO.<br>PB06AU7429 AND JCB<br>NO.<br>PUNJD21BCJ2683307   |
| 59 | NAROT JAIMAL<br>SINGH | 47                           | 09-09-24   | M/S GURUMEHAR<br>CONSTRUCTION<br>CRUSHER VILLAGE<br>AKHWARA | 01 NO. POKLAIN MACHIN<br>NO.<br>THEDD1LOV00002015<br>& 01 NO. TIPPER<br>NO.<br>MODEL B67B62300D03  |
| 60 | TARAGARH              | 77                           | 18-09-2024 | UNKNOWN   | 2 NO. TRACTOR 3 NO<br>TROLLY & NO.<br>SPLENDER & NO.<br>CYCLE  |
| 61 | NANGAL<br>BHOOR       | 50                           | 11-06-24   | M/S GURU TEG<br>BAHADUR STONE<br>CRUSHER VILLAGE<br>ANDOI   | N/A  |
| 62 | SHAHPURKAN<br>DI      | 0096 DATE<br>13-11-2024      | 13-11-2024 | 06 NO. DRIVER   | (1) JCB NO.<br>MBNBEBBGZRNE04600<br>(2) TIPPER NO.<br>MAT802027NME00230 (3)<br>TIPPER NO.<br>MAT567005R3A01127 (4)<br>TRACTOR TROLLY<br>MBNBEBBGZRNE04600  |
| 63 | NANGAL<br>BHOOR       | 0053<br>DATED 01-<br>12-2024 | 12-01-24   | RAJINDER SINGH<br>S/O KESHAR<br>SINGH                       | (1) TIPPER IMEI NO.<br>867018065528434121<br>TIPPER<br>869128061593562   |

*R. Akhatar*  
Sub Division Officer  
Assistant District Mining Officer  
Chakki Sub Division Pathankot.

|    |                    |                       |            |  |  |
|----|--------------------|-----------------------|------------|--|--|
| 64 | NAROT JAIMAL SINGH | 0071 DATED 14-12-2024 | 14-12-2024 | SHAMUDIN S/O SHAFI MUHAMD  | TRACTOR TROLLY NO. PB35AH2638                                      |
| 65 | NANGAL BHOOR       | 0001 DATE 04-01-2025  | 01-04-25   | (1) DALBIR SINGH<br>(2) HARDEEP SINGH (3)<br>GULSHAN KUMAR<br>(4) HARJIT SINGH | OS NO VEHICLES   |
| 66 | NAROT JAIMAL SINGH | 0003 DATE 21-01-2025  | 21-01-2025 | MOHAMMED ISMIAL S/O GULAM NAVI   | CHASSIS NO. MBNBG55ANPCH67982<br>MAKE SWARAJ 855FE                 |
| 67 | SUJANPUR           | 0023 DATE 15-02-2025  | 15-02-2025 | M/S K.S STONE CRUSHER VILLAGE BEHRIAN BAJURAG                                  | N/A  |
| 68 | NAROT JAIMAL SINGH | 0006 DATED 24-02-2025 | 24-02-2025 | UNKNOWN  | CHESSIE NO. MBNBG53NLPCK69625<br>AND CHESSIE NO. MBNEBBBAZPNC06078 |

Sub Division Officer  
Assistant District Mining Officer  
Chakki Sub Division Pathankot.

| GURDASPUR DISTT. FIR'S FROM PERIOD (01.01.2023 to 31.05.2025) |                     |            |            |   |  |
|---|---------------------|------------|------------|---|--|
| S.No.   | Police Station      | FIR Number | Date       | Name Against FIR  | Number of Vehicles impounded   |
| 1   | Kalanaur            | 12         | 21-02-2023 | Gurnaukh singh and harpreet singh                         |  |
| 2   | Ghuman              | 96         | 26-07-2023 | Baldev singh bajwa and MKC,company                        |  |
| 3   | Ghuman              | 96         | 26-07-2023 | Baldev singh bajwa and MKC company                        |  |
| 4   | GHUMAN              | 96         | 26-07-2023 | BALDEV SINGH BAJWA  |  |
| 5   | SHRI HARGOBINDPUR   | 110        | 45115      | UNKNOWN   | JCB CHASIS NO.1413730E2011   |
| 6   | Dera Baba Nanak     | 153        | 16-12-2023 | Inderjit Singh  | PB06H8716  |
| 7   | Dera Baba Nanak     | 158        | 28-12-2023 | Simranpreet Singh   | PB06H8746  |
| 8   | Dera Baba Nanak     | 7          | 26-01-2024 | Lucky Masih Parvesh Masih                                 | PB06H8746  |
| 9   | Dera Baba Nanak     | 9          | 45445      | Gurlaldeep Singh  | PB06H8746  |
| 10  | Sekhwan             | 10         | 45446      | Lakhwinder Singh  |  |
| 11  | Shri hargobindpur   | 24         | 17-03-2024 | Unknown   | JCB  |
| 12  | Rangar Nangal       | 23         | 30-03-2024 | Unknown   | Truck Tipper No. PB02EL0917, Chain Excavator Machine   |
| 13  | Purana Shalla       | 27         | 30-04-2024 | Gopi  |  |
| 14  | Dera Baba Nanak     | 45         | 13-05-2024 | Major Singh Nika Masih Lucky Masih                        | Tractor Trolley  |
| 15  | Kotli Surat Mallian | 39         | 29-05-2024 | Parteen Taran HR Highway, Bhowar Lal Semi project Manager | (1) Poclain Yellow Model CLG921D, (2) Poclain Green Model SK225XDLC-10, S YD155110066, (3) Tipper White RJ 07 GF 3300 TATA, (4) Tipper White RJ 23 GC 6563 TATA, (5) Tipper White RJ 23 GC 0251 ASHOK LEYLAND, (6) Tipper White PB 05 AR 0250 ASHOK LEYLAND, (7) Tipper White PB 05 AR 0255 ASHOK LEYLAND, (8) Tipper White RJ 18 GD 3300 TATA, (9) Tipper White MAT 448856K3E15755 TATA, (10) Mahindra Pex 19 GD 4184 C |

Attested  
 Sub Division Officer-cum  
 Assistant District Mining Officer  
 Chakki Sub Division Panjankot

|    |                          |     |            |   |   |
|----|--------------------------|-----|------------|---|---|
| 16 | Dera Baba Nanak          | 3   | 23-08-2024 | Major Singh<br>Sarwan Singh   | PB06H8746   |
| 17 | SHRI<br>HARGOBINDP<br>UR | 92  | 24-08-2024 | Sarabjeet Singh,<br>Gurpreet Singh                                      | Tractor, Mobile loader/excavator bull dozer   |
| 18 | Purana Shalla            | 57  | 24-09-2024 | Member Panchayat<br>Mahinder Singh                                      | JCB PB06AY 1500,<br>Tipper PB06AK0276   |
| 19 |                          | 119 | 45392      | UNKNOWN   | Mahindra 555 DI Tractor<br>Trolley, Trolley 03 with material  |
| 20 | Tibber                   | 62  | 28-10-2024 | Harsimran Singh   | Tractor Trolley Arjun 555<br>chassi No 0650532DC1,<br>Tractor Trolley Mahindra<br>575 chassi No<br>A553051041 |
| 21 | Purana Shalla            | 62  | 28-10-2024 | UNKNOWN   | Tractor Trolley Arjun<br>PB35AB9735, Tractor<br>Trolley Arjun 555<br>PB32V3353                                |
| 22 | Kalanaur                 | 61  | 20-05-2025 | Sarpreet Singh S/o<br>Karam Singh<br>Mandeep Singh S/o<br>Charmal Singh | JCB S No TESC12AQ-02-<br>E-740-8787 Model 2014<br>tractor sonalika chassis<br>no EZBDJ1252E-007<br>model 2022 |

*Attested*  
 Sub Division Officer-cum  
 Assistant District Mining Officer  
 Chakki Sub Division Pathankot.

## ANNEXURE - B

PATHANKOT DISTT. CHALLANS Under Rule 74 & 75  
FROM PERIOD (01.01.2023 to 31.05.2025)

| Sr.No | Month  | Total No. of Vehicles Impounded | Amount Recovered |
|-------|--------|---------------------------------|------------------|
| 1     | Jan-23 | 4                               | 221711           |
| 2     | Feb-23 | 1                               | 153500           |
| 3     | Mar-23 | 18                              | 1286802          |
| 4     | Apr-23 | 17                              | 1673969          |
| 5     | May-23 | 11                              | 1053400          |
| 6     | Jun-23 | 7                               | 423800           |
| 7     | Jul-23 | 9                               | 1474000          |
| 8     | Aug-23 | 9                               | 1569000          |
| 9     | Sep-23 | 5                               | 378800           |
| 10    | Oct-23 | 0                               | 0                |
| 11    | Nov-23 | 12                              | 2138000          |
| 12    | Dec-23 | 21                              | 3021000          |

*Attested*  
Sub Division Officer-cum  
Assistant District Mining Officer  
Chakki Sub Division Pathankot.

|    |        |    |         |
|----|--------|----|---------|
| 13 | Jan-24 | 19 | 2150000 |
| 14 | Feb-24 | 9  | 1250000 |
| 15 | Mar-24 | 12 | 1500000 |
| 16 | Apr-24 | 27 | 4000002 |
| 17 | May-24 | 14 | 1300000 |
| 18 | Jun-24 | 5  | 800000  |
| 19 | Jul-24 | 18 | 3200000 |
| 20 | Aug-24 | 24 | 3950000 |
| 21 | Sep-24 | 24 | 4400000 |
| 22 | Oct-24 | 16 | 2350000 |
| 23 | Nov-24 | 23 | 3300000 |
| 24 | Dec-24 | 21 | 3100000 |
| 25 | Jan-25 | 8  | 1277300 |
| 26 | Feb-25 | 8  | 1179220 |
| 27 | Mar-25 | 9  | 1821444 |

*Attested*  
  
 Assistant District Planning Officer  
 Chakd Sub Division Pathankot

|              |        |            |                 |
|--------------|--------|------------|-----------------|
| 28           | Apr-25 | 15         | 3222291         |
| 29           | May-25 | 13         | 2487409         |
| <b>TOTAL</b> |        | <b>379</b> | <b>54681648</b> |

*A. Attested*  
Sub Division Officer-cum  
Assistant District Mining Officer  
Chakki Sub Division Pathankot.

**GURDASPUR CHALLANS Under Rule 74 & 75  
FROM PERIOD (01.01.2023 to 31.05.2025)**

| Sr.No        | Month  | Total No. of Vehicles Impounded | Amount Recovered |
|--------------|--------|---------------------------------|------------------|
| 1            | Sep-23 | 4                               | 400000           |
| 2            | Nov-23 | 3                               | 315180           |
| 3            | Dec-23 | 2                               | 216240           |
| 4            | Feb-24 | 2                               | 210736           |
| 5            | Mar-24 | 1                               | 106900           |
| 6            | Apr-24 | 1                               | 108120           |
| 7            | May-24 | 1                               | 50400            |
| 8            | Jun-24 | 1                               | 50000            |
| 9            | Jul-24 | 1                               | 217000           |
| 10           | Aug-24 | 4                               | 817000           |
| 11           | Sep-24 | 2                               | 150200           |
| 12           | Oct-24 | 1                               | 103224           |
| 13           | Nov-24 | 4                               | 804200           |
| 14           | Apr-25 | 3                               | 302600           |
| 15           | May-25 | 2                               | 206000           |
| 16           | Jun-25 | 2                               | 309500           |
| 17           | Jul-25 | 16                              | 2745678          |
| 18           | Aug-25 | 1                               | 210655           |
| <b>TOTAL</b> |        | <b>51</b>                       | <b>7323633</b>   |

 *attested*  
 Sub Division Officer-cum  
 Assistant District Mining Officer  
 Chakki Sub Division Pathankot.

Department of Mines &amp; Geology, Punjab

## Suspension Notice

(As per Clause 14 of the Punjab Crusher Policy-2023)

To

Name of Stone Crusher: M/s Trehan Stone Crusher

Name of owner of Stone Crusher: Sh. Navjot Singh

District: Pathankot

Registration ID: 60139

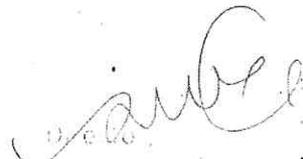
Memo No - 257-58/PA/DMG/2025

Dated - 4.2.2025

Subject: Suspension Notice under Punjab Crusher Policy 2023.

In continuation to the Show Cause Notice No. 255-56/PA/DMG/2025 Dated: 04.02 2025 issued due to the violation of the provisions/laws/regulations or instructions of Punjab Crusher Policy as mentioned below, Exercising the powers conferred by the clause 14, of the Punjab Crusher Policy 2023, the registration of your crusher/screening plant, hereby suspended till further orders.

- As per clause 16 (a) of the Punjab Crusher Policy 2023, Monthly Online Returns shall be filed by the Crusher Owner by the 7th day of every month, in such Forms as have been prescribed by the Department from time to time. However, it has been noted that you have failed to submit the monthly returns for the past 08 months. During this time, a total of 66 800 cft of material has been sold, up until December 2024, since no return submitted. Therefore, you are in violation of Clause 16(a) of Punjab Crusher Policy 2023.



Department of Mines & Geology,  
Punjab

DMO/ Pathankot for information and to ensure that no processing of material takes place at the crusher unit.

*attested*  
  
 Sub Division Officer-cum  
 Assistant District Mining Officer  
 Chakki Sub Division Pathankot.

## Department of Mines &amp; Geology, Punjab

## Suspension Notice

(As per Clause 14 of the Punjab Crusher Policy-2023)

To

Name of Stone Crusher: M/s New Wave Stone Crusher  
 Name of owner of Stone Crusher: Sh. Sunil Kumar Singh  
 District: Pathankot

Registration ID: 60302

Memo No - 259-60/PA/DMG/2025

Dated - 4-2-2025

Subject: Suspension Notice under Punjab Crusher Policy 2023.

In continuation to the Show Cause Notice No. 253-54/PA/DMG/2025 Dated: 04.02.2025 issued due to the violation of the provisions/laws/regulations or instructions of Punjab Crusher Policy as mentioned below, Exercising the powers conferred by the clause (14) of the Punjab Crusher Policy 2023, the registration of your crusher/screening plant hereby suspended till further orders.

- As per clause 16 (a) of the Punjab Crusher Policy 2023, Monthly Online Returns shall be filed by the Crusher Owner by the 7th day of every month in such Forms as have been prescribed by the Department from time to time. However, it has been noted that you have failed to submit the monthly returns for the past 08 months. During this time, a total of 1,03,450 cft of material has been sold, up until December 2024, since your last submitted return. Therefore, you are in violation of Clause 16(a) of the Punjab Crusher Policy 2023.



Director,  
 Department of Mines & Geology,  
 Punjab

C.C

DMO/ Pathankot for information and to ensure that no processing of the material takes place at the crusher unit.

*Attested*  
  
 Sub Division Officer-cum  
 Assistant District Mining Officer  
 Chakki Sub Division Pathankot.

Department of Mines & Geology, Punjab

Suspension Notice

(As per Clause 14 of the Punjab Crusher Policy-2023)

To

Name of Stone Crusher: M/s J.S Stone Crusher

Name of owner of Stone Crusher: Sh. Baldev Singh

District: Pathankot

Registration ID: 60105

Memo No- 263-64/PA/DMG/2025  
Dated - 4-9-2025

Subject: Suspension Notice under Punjab Crusher Policy 2023.

In continuation to the Show Cause Notice No. 249-50/PA/DMG/2025 Dated: 03.07.2025 issued due to the violation of the provisions/laws/regulations or instructions of Punjab Crusher Policy as mentioned below, Exercising the powers conferred by the clause 14 of the Punjab Crusher Policy 2023, the registration of your crusher/screening plant is hereby suspended till further orders.

- As per clause 16 (a) of the Punjab Crusher Policy 2023, Monthly Online Returns shall be filed by the Crusher Owner by the 7th day of every month in such Forms as have been prescribed by the Department from time to time. However, it has been noted that you have failed to submit the monthly returns for the past 08 months. During this time, a total of 1,96,262 cft of material has been sold, up until December 2024, since your last submitted return. Therefore, you are in violation of Clause 16(a) of the Punjab Crusher Policy 2023.



Director,

Department of Mines & Geology,  
Punjab

c.c

DMO/ Pathankot for information and to ensure that no processing of the material takes place at the crusher unit.

*Attested*  
Sub Division Officer-cum  
Assistant District Mining Officer  
Chakki Sub Division Pathankot.

Department of Mines & Geology, Punjab

Suspension Notice

(As per Clause 14 of the Punjab Crusher Policy-2023)

To

Name of Stone Crusher: Tridev Stone Crusher

Name of owner of Stone Crusher: Sh. Kamal Kumar

District: Pathankot

Registration ID: 60055

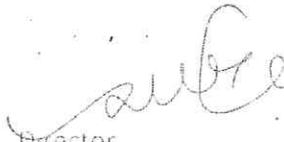
Memo No - 265-CC/PA/DMG/2025

Dated - 4-9-2025

Subject: Suspension Notice under Punjab Crusher Policy 2023.

In continuation to the Show Cause Notice No. 247-48/PA/DMG/2025 Dated: 04.02.2025 issued due to the violation of the provisions/laws/regulations or instructions of Punjab Crusher Policy as mentioned below, Exercising the powers conferred by the clause (14) of the Punjab Crusher Policy 2023, the registration of your crusher/screening plant is hereby suspended till further orders.

- I. As per clause 16 (a) of the Punjab Crusher Policy 2023, Monthly Online Returns shall be filed by the Crusher Owner by the 7th day of every month, in such Forms as have been prescribed by the Department from time to time. However, it has been noted that you have failed to submit monthly returns for the past 08 months. During this time, a total of 2,20,600 cft of material has been sold, up until December 2024, since your last submitted return. Therefore, you are in violation of Clause 16(a) of the Punjab Crusher Policy 2023.



Director,

Department of Mines & Geology,  
Punjab.

c.c

DMO/ Pathankot for information and to ensure that no processing of the material takes place at the crusher unit.

*Attested*  
Sub Division Officer-cum  
Assistant District Mining Officer  
Chakki Sub Division Pathankot.

Department of Mines & Geology, Punjab

Suspension Notice

(As per Clause 14 of the Punjab Crusher Policy-2023)

To

Name of Stone Crusher: M/s Nav Durga Stone Crusher

Name of owner of Stone Crusher: Sh. Gurdev Singh

District: Pathankot

Registration ID: 60131

Nemo No- 273-74/PA/DMG/2025

Dated 4-2-2025

Subject: Suspension Notice under Punjab Crusher Policy 2023.

In continuation to the Show Cause Notice No.239-40/PA/DMG/2025 Dated: 04.02.2025 issued due to the violation of the provisions/laws/regulations or instructions of Punjab Crusher Policy as mentioned below. Exercising the powers conferred by the clause (14) of the Punjab Crusher Policy 2023, the registration of your crusher/screening plant is hereby suspended till further orders.

- I. As per clause 16 (a) of the Punjab Crusher Policy 2023, Monthly Output Returns shall be filed by the Crusher Owner by the 7th day of every month, in such Forms as have been prescribed by the Department from time to time. However, it has been noted that you have failed to submit the monthly returns for the past 09 months. During this time, a total of 9,25,510 cft of material has been sold, up until December 2024, since your last submitted return. Therefore, you are in violation of Clause 16(a) of the Punjab Crusher Policy 2023.



Director

Department of Mines & Geology

Punjab

c.c

DMO/ Pathankot for information and to ensure that no processing of the material takes place at the crusher unit.

*Attested*  
  
 Sub Division Officer-cum  
 Assistant District Mining Officer  
 Chakki Sub Division Pathankot.

## Department of Mines &amp; Geology, Punjab

## Suspension Notice

(As per Clause 14 of the Punjab Crusher Policy-2023)

To

Name of Stone Crusher: Walia Construction Co.  
 Name of owner of Stone Crusher: Sh. Harjit Singh Walia  
 District: Pathankot  
 Registration ID: 60064

Memo NO - 875-76/PA/DNG/2025  
 Dated - 4-9-2025  
 Subject: Suspension Notice under Punjab Crusher Policy 2023.

In continuation to the Show Cause Notice No. 237-38/PA/DNG/2025 (Dak. 3/01/0) issued due to the violation of the provisions/laws/regulations or instructions of Punjab Crusher Policy as mentioned below, Exercising the powers conferred by the clause (14) of the Punjab Crusher Policy 2023, the registration of your crusher/screening plant is hereby suspended till further orders.

1. As per clause 16 (a) of the Punjab Crusher Policy 2023, Monthly Online Returns shall be filed by the Crusher Owner by the 7th day of every month, in such Forms as have been prescribed by the Department from time to time. However, it has been noted that you have failed to submit the monthly returns for the past 09 months. During this time, a total of 10,01,128 cft of material has been sold, up until December 2024, since your last submitted return. Therefore, you are in violation of Clause 16(b) of the Punjab Crusher Policy 2023.



Director,  
 Department of Mines & Geology,  
 Punjab

cc

DMO/ Pathankot for information and to ensure that no processing of the material takes place at the crusher unit.

*Attested*  
 Sub Division Officer-cum  
 Assistant District Mining Officer  
 Chakki Sub Division Pathankot

Department of Mines & Geology, Punjab

Suspension Notice

(As per Clause 14 of the Punjab Crusher Policy-2023)

To

Name of Stone Crusher: Shiv Shankar Stone Crusher  
 Name of owner of Stone Crusher: Sh. Nipun Mahajan  
 District: Pathankot  
 Registration ID: 59949

Subject: Suspension Notice under Punjab Crusher Policy 2023.

In continuation to the Show Cause Notice No.235-236/PA/DMG/2025 Dated: 04.02.2025 issued due to the violation of the provisions/laws/regulations or instructions of Punjab Crusher Policy as mentioned below, Exercising the powers conferred by the clause 14 of the Punjab Crusher Policy 2023, the registration of your crusher/screening plant is hereby suspended till further orders.

1. As per clause 16 (a) of the Punjab Crusher Policy 2023, Monthly Online Returns shall be filed by the Crusher-Owner by the 7th day of every month in such Forms as have been prescribed by the Department from time to time. However, it has been noted that you have failed to submit monthly returns for the past 09 months. During this time a total of 11,06,785 cft cft of material has been sold, up until December 2024, since your last submitted return. Therefore, you are in violation of Clause 16(a) of the Punjab Crusher Policy 2023.



Director,  
 Department of Mines & Geology,  
 Punjab

C.C

DMO/ Pathankot for information and to ensure that no processing of material takes place at the crusher unit.

*Attested*  
 Sub Division Officer-cum  
 Assistant District Mining Officer  
 Chakki Sub Division Pathankot.

## Department of Mines &amp; Geology, Punjab

## Suspension Notice

(As per Clause 14 of the Punjab Crusher Policy-2023)

To

Name of Stone Crusher: M/S Manimahesh Stone Crusher

Name of owner of Stone Crusher: Sh. Deepak Mankotia

District: Pathankot

Registration ID: 60242

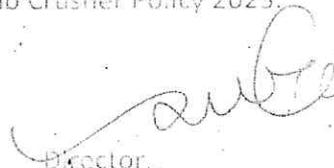
Memo No - 285-86/PA/DMG/2025

Dated 4-5-2025

Subject: Suspension Notice under Punjab Crusher Policy 2023.

In continuation to the Show Cause Notice No. 227 28/PA/DMG/2025 Dated 01.02.2025 issued due to the violation of the provisions/laws/regulations or instructions of Punjab Crusher Policy as mentioned below, Exercising the powers conferred by the clause (14) of the Punjab Crusher Policy 2023, the registration of your crusher/screening plant is hereby suspended till further orders.

- As per clause 16 (a) of the Punjab Crusher Policy 2023, Monthly Online Returns shall be filed by the Crusher Owner by the 7th day of every month, in such forms as have been prescribed by the Department from time to time. However, it has been noted that you have failed to submit the monthly returns for the past 12 months. During this time, a total of 14,55,450 cft of material has been sold, up until December 2024, since your last submitted return. Therefore, you are in violation of Clause 16(a) of the Punjab Crusher Policy 2023.



Director,

Department of Mines &amp; Geology,

Punjab

c.c.

DMO/ Pathankot for information and to ensure that no processing of the material takes place at the crusher unit.

*Attested*  
 Sub Division Officer-cum  
 Assistant District Mining Officer,  
 Chakki Sub Division Pathankot.

Department of Mines & Geology, Punjab

Suspension Notice

(As per Clause 14 of the Punjab Crusher Policy-2023)

To

Name of Stone Crusher: M/s Guru Nanak Screener

Name of owner of Stone Crusher: Sh. Rahat Nayyar S/o Manu Nayyar

District: Gurdaspur

Registration ID: 60260

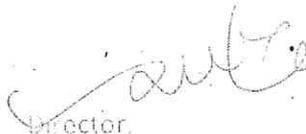
Memo No - 271-72/PA(DMG)/2025

Dated 4-2-2025

Subject: Suspension Notice under Punjab Crusher Policy 2023:

In continuation to the Show Cause Notice No.241-42/PA(DMG)/2023 (Basic) dt. 01.01.2025 issued due to the violation of the provisions/laws/regulations or instructions of Punjab Crusher Policy as mentioned below; Exercising the powers conferred by the clause (14) of the Punjab Crusher Policy 2023, the registration of your crusher/screening plant is hereby suspended till further orders.

- I. As per clause 16 (a) of the Punjab Crusher Policy 2023, Monthly Online Returns shall be filed by the Crusher Owner by the 7th day of every month in such Forms as have been prescribed by the Department in the prescribed time. However, it has been noted that you have failed to submit the monthly returns for the past 09 months. During this time, a total of 39,430 cft of material, has been sold, up until December 2024, since your last submitted return. Therefore, you are in violation of Clause 16(a) of the Punjab Crusher Policy 2023.



Director,

Department of Mines & Geology,  
Punjab

C.C

D/10/ Gurdaspur for information and to ensure that no processing of the material takes place at the crusher unit

 attested  
Sub Division Officer-cum  
Assistant District Mining Officer  
Chakki Sub Division Pathankot